#### PRS LEGISLATIVE RESEARCH

# **Parliament Session Wrap**

# Monsoon Session - July 18 to August 10, 2018

#### Government Bills passed by Parliament during the Monsoon Session

Short Title	Key Objectives
*The Criminal Law (Amendment) Bill, 2018	Increases the punishment for offence of rape of women. Introduces death penalty for rape of minor girls below the age of 12.
The Fugitive Economic Offenders Bill, 2018	Confiscates properties of persons who have absconded the country to avoid facing prosecution for economic offences above Rs 100 crore.
The Constitution (123 <sup>rd</sup> Amendment) Bill, 2017	Constitutes the National Commission for Backward Classes as a Constitutional body.
The National Commission for Backward Classes (Repeal) Bill, 2017	Repeals the National Commission for Backward Classes Act, 1993.
*The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2018	Investigating authority will not require approval to arrest an accused under the Act. Preliminary enquiry not required before registering FIR.
The Prevention of Corruption (Amendment) Bill, 2013	Makes giving a bribe an offence and modifies the definition of taking a bribe. Requires prior sanction to investigate public officials.
*The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2018	Includes real estate allottees as financial creditors in the insolvency resolution process.
*The Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts (Amendment) Bill, 2018	Lowers the limit for adjudicating commercial disputes from one crore rupees to three lakh rupees.
The Specific Relief (Amendment) Bill, 2017	Reduces discretion given to courts while granting specific performance and introduces substituted performance as a remedy to enforce contracts.
The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017	Allows the central government to re-issue the notice of acquisition to a property owner to give them an opportunity to be heard. The owner will be entitled to interest on the compensation payable.
The State Banks (Repeal and Amendment) Bill, 2017	Repeals the State Bank of India (Subsidiary Banks) Act, 1959, and the State Bank of Hyderabad Act, 1956 which established five subsidiary banks which were acquired by State Bank of India.
The Negotiable Instruments (Amendment) Bill, 2017	In cases of cheque bouncing, it allows courts to direct partial payment of fine or compensation to the payee during trial or on filing an appeal.
*The National Sports University Bill, 2018	Establishes a National Sports University in Manipur.
*The Homoeopathy Central Council (Amendment) Bill, 2018	Provides for the supersession of the Council for a year.
*#The Central Goods and Services Tax (Amendment) Bill, 2018	Amends the provisions related to: (i) reverse charge mechanism, (ii) registration, (iii) input tax credit, and (iv) pre-deposit amount for appeals.
*#The Integrated Goods and Services Tax (Amendment) Bill, 2018	Amends the provisions related to: (i) reverse charge mechanism, (ii) place of supply of services, (iii) distribution of IGST revenue between the centre and states, and (iv) pre-deposit amount for appeals.
*#The Union Territory Goods and Services Tax (Amendment) Bill, 2018	Amends the provisions of the Act with respect to reverse charge mechanism and the utilisation of input tax credit on UTGST.
*#The Goods and Services Tax (Compensation to States) Amendment Bill, 2018	The Bill amends the manner in which unutilised amount in the Compensation Fund will be distributed between the centre and states.
*#The Appropriation (No. 5) Bill, 2018	Authorises expenditure from the Consolidated Fund of India.
*#The Appropriation (No. 4) Bill, 2018	Authorises expenditure from the Consolidated Fund of India.

These Bills were introduced during Monsoon Session, 2018.

# Bills passed as Money Bills by Lok Sabha and will be deemed to be passed by Rajya Sabha.

Kusum Malik Sanat Kanwar August 10, 2018 kusum@prsindia.org sanat@prsindia.org

#### Government Bills introduced during the Monsoon Session and pending

Short Title	Key Objectives	Introduced on	Status
The Personal Laws (Amendment) Bill, 2018	Amends several Acts regulating divorce to remove leprosy as grounds of divorce.	10 Aug 2018 Lok Sabha	Pending
The Protection of Human Rights (Amendment) Bill, 2018	Amends the composition, the term of office and resignation of chairperson and members of the Human Rights Commissions.	9 Aug 2018 Lok Sabha	Pending
The DNA Technology (Use and Application) Regulation Bill, 2018	Regulates use of DNA technology for establishing the identity of certain persons for cases related to crimes and missing persons.	9 Aug 2018 Lok Sabha	Pending
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2018	Amends the provisions related to adoption. Instead of the court, the District Magistrate will issue adoption orders.	6 Aug 2018 Lok Sabha	Pending
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2018	Amends the definition of Micro, Small and Medium Enterprises on the basis of annual turnover.	23 Jul 2018 Lok Sabha	Pending
The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018	Provides for the prevention, rescue, and rehabilitation of trafficked persons.	18 Jul 2018 Lok Sabha	Passed by LS on 26 Jul 2018
The Banning of Unregulated Deposit Schemes Bill, 2018	Provides for a mechanism to ban unregulated deposit schemes.	18 Jul 2018 Lok Sabha	Referred to SC
The Airports Economic Regulatory Authority of India (Amendment) Bill, 2018	Enhances the criteria for classifying major airports and provides for tariff determination in certain cases.	18 Jul 2018 Lok Sabha	Pending
The Arbitration and Conciliation (Amendment) Bill, 2018	Establishes Arbitration Council of India for the promotion of arbitration, mediation, conciliation and other alternative dispute redressal mechanisms.	18 Jul 2018 Lok Sabha	Passed by LS on 10 Aug 2018
The National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Bill, 2018	Amends provisions related to the term of office, and resignation of the chairperson and members of the Board of the Trust.	18 Jul 2018 Rajya Sabha	Pending

Note: LS stands for Lok Sabha, SC stands for Standing Committee. Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

### Government Bills passed by one House and pending in the other House

Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Representation of the People (Amendment) Bill, 2017	18 Dec 2017	Passed on 9 Aug 2018
The National Council for Teacher Education (Amendment) Bill 2017	18 Dec 2017	Passed on 23 Jul 2018
The Right of Children to Free and Compulsory Education (Second Amendment) Bill, 2017	11 Aug 2017	Passed on 18 Jul 2018
The Central Road Fund (Amendment) Bill, 2017	24 Jul 2017	Passed on 19 Dec 2017
The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017	18 Jul 2017	Passed on 2 Jan 2018, Select Committee of RS report by last week of Winter Session 2018
The Factories (Amendment) Bill, 2016	10 Aug 2016	Passed on 10 Aug 2016
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015	24 Feb 2015	Passed on 10 Mar 2015
The Whistle Blowers Protection (Amendment) Bill, 2015	11 May 2015	Passed on 13 May 2015
The Motor Vehicles (Amendment) Bill, 2016	9 Aug 2016	Standing Committee Report on 8 Feb 2017, Passed by Lok Sabha on 10 Apr 2017, Select Committee Report on 22 Dec 2017
The Muslim Women (Protection of Rights on Marriage) Bill, 2017	28 Dec 2017	Passed on 28 Dec 2017

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## Government Bills pending in both Houses from earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Chit Funds (Amendment) Bill, 2018	12 Mar 2018	Standing Committee Report on 9 Aug 2018
The New Delhi International Arbitration Centre Bill, 2018	5 Jan 2018	Not referred to Standing Committee
The Consumer Protection Bill, 2018	5 Jan 2018	Not referred to Standing Committee
The National Medical Commission Bill, 2017	29 Dec 2017	Standing Committee Report on 20 Mar 2018
The Dentists (Amendment) Bill, 2017	18 Dec 2017	Not referred to Standing Committee
The Code on Wages, 2017	10 Aug 2017	Standing Committee granted time upto the end of Monsoon Session 2018
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2017	31 Jul 2017	Not referred to Standing Committee
The Inter-State River Water Disputes (Amendment) Bill, 2017	14 Mar 2017	Standing Committee Report on 10 Aug 2017
The Merchant Shipping Bill, 2016	16 Dec 2016	Standing Committee Report on 18 Jul 2017
The Major Port Authorities Bill, 2016	16 Dec 2016	Standing Committee Report on 18 Jul 2017
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2016	14 Dec 2016	Not referred to Standing Committee
The Surrogacy (Regulation) Bill, 2016	21 Nov 2016	Standing Committee Report on 10 Aug 2017
The Transgender Persons (Protection of Rights) Bill, 2016	2 Aug 2016	Standing Committee Report on 21 Jul 2017
The High Courts (Alteration of Names) Bill, 2016	19 Jul 2016	Not referred to Standing Committee
The Citizenship (Amendment) Bill, 2016	19 Jul 2016	Joint Parliamentary Committee granted time upto the first day of the last week of Winter Session, 2018
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	11 May 2015	Joint Parliamentary Committee granted time upto the last day of the Budget Session, 2019
The Electricity (Amendment) Bill, 2014	19 Dec 2014	Standing Committee Report on 7 May 2015
The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014	18 Dec 2014	Standing Committee Report on 7 Dec 2015
The Factories (Amendment) Bill, 2014	7 Aug 2014	Standing Committee Report on 22 Dec 2014
RAJYA SABHA		
Short Title	Introduced on	Status
The Homoeopathy Central Council (Amendment) Bill, 2015	6 May 2015	Standing Committee Report on 30 Jul 2015
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Nalanda University (Amendment) Bill, 2013	26 Aug 2013	Standing Committee Report on 17 Dec 2013
The Indian Medical Council (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 20 Nov 2013
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012	13 Dec 2012	Standing Committee Report on 24 Sep 2013
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee

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Short Title	Introduced on	Status
The National Commission for Human Resources for Health Bill, 2011	22 Dec 2011	Standing Committee Report on 30 Oct 2012
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

### **Government Bills Withdrawn during the Monsoon Session**

Short Title	Key Objectives Reason for Withdrawal	Withdrawn on
The Financial Resolution and Deposit Insurance Bill, 2017	The Bill establishes a Resolution Corporation to monitor financial firms, and resolve them in case of failure.	7 Aug 2018
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	The Bill seeks to increase the allowance for investment in plants and machinery in micro, small and medium enterprises.	23 Jul 2018
The National Sports University Bill, 2017	The Bill establishes a National Sports University in Manipur.	23 Jul 2018
The Armed Forces Tribunal (Amendment) Bill, 2012	Provides quicker and less expensive justice to the members of the three Armed forces.	18 Jul 2018

Sources: Bulletins of Rajya Sabha and Lok Sabha; PRS.

#### **Status of Government Bills**

Bills pending before session	68
Bills introduced during session	22
Bills passed during session	20
Bills withdrawn during session	4
Bills pending at the end of session	66

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